

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 4930
TO BE ANSWERED ON 31ST MARCH, 2023**

RECOGNITION OF NEW DIPLOMA COURSES IN MEDICAL EDUCATION

4930. SHRI SHA.BRA.DR.JAI SIDDESHWAR SHIVACHARYA MAHASWAMIJI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has received a proposal/representation from the College of Physicians and Surgeons, Mumbai to recognise 14 new diploma courses and publish Gazette notification, as also recommended by Dr. B.D. Athani Committee appointed by the Ministry of Health and Family Welfare;
- (b) if so, the details thereof along with the reason of its pendency;
- (c) whether the said proposal is pending with the National Medical Commission (NMC);
- (d) if so, the reasons therefor; and
- (e) the time by which the said new courses will be recognized and published through the Gazette Notification?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR BHARATI PRAVIN PAWAR)**

(a) to (e): The Expert Committee recommended recognition of 14 courses of CPS. Subsequently, the National Medical Commission (NMC) was constituted with effect from 25th September, 2020. Clause (i) of sub-section (1) of section 25 of the NMC Act, 2019 empowers the Post Graduate Medical Education Board of the NMC to grant recognition to the medical qualifications at the postgraduate and super-specialty levels. After going through the report, NMC did not recognize the 14 CPS courses recommended by the Committee.
